

09.11.2020 - 12.11.2020

Court No. 02 (HHJ S. T. Soor)

09/11/2020

Suit Stayed

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8152/1986	Vimala S Bhojwani & Ors Vs M/s Restrite Engg Co Pvt Ltd & Anr	M/s Joy Legal

Affidavit of Service

2	Suit No. 8412/1994	P D Musle & Anr Vs Nida Construction & Anr	Sharad V. Ambekar C. D. Patel
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NM Hearing

3	Suit No. 7426/1997	Uma Shankar Padate & Anr Vs Annayya Kocha Shetty & Ors.	Y. S. Bhate A. S. Khandeparkar
4	Suit No. 8982/1994	Nazimuddin M. Sayed Vs Sourabha Co-op Hsg Soc Ltd & Anr.	 S. P. Gawade

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Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8601/1995	Stanilaus P. D. Monteiro Vs Ratna Maria Stanley Monteiro & Anr	G. V. Dlima & Co Court Receiver

CS Hearing

2	Suit No. 8556/1992	Aminmohammed Dawood Ebrahim & Ors Vs Shanti G. Agarwal & Ors	N. G. Pandya K. R. Dhanuka
3	Suit St No. 7421/1980	Shree Krishna Wollen Mills Pvt Ltd Vs M. P. Kambekar	 Chitnis Vaithy & Co
4	Suit St No. 7623/1995	Acharya Ganeshdas Swami Vs Bombay Builders Co Pvt Ltd & Anr	M/s Desai & Diwanji M/s Ramesh Shroff & Co

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Consent Term

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 1780/2015	Sarfuddin Dildar Khan Vs Riyazuddin Fakhruddin Khan & Ors	Shailesh Shukla

Hearing

2	Suit No. 4/2019	Joseph Anthony Mendes Vs Fiona Bernard Rodrigues	V. E. Pereira
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Argument

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8055/1996	Dr Krishna G. Dalvi Vs Rehamat Ahmed Naik	Satish J Agarwal Court Receiver

Arguments

2	Suit No. 2528/2013	Asiatic CHS Ltd Vs Sanjay B. Doshi & Anr	M/s Legal Juris
3	EA No. 588/2014	Dr. Abdullah Mubarak Momin Vs Noorjahan Mubarak Momin	P. R. Kadam Kalpesh Joshi